

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

6. **IA-1321/2021 in C.P.(IB)/4716(MB)/2018**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.04.2024**

NAME OF THE PARTIES: Phoenix Arc private Limited  
Vs  
Genrx Pharmaceutical Pvt. Ltd.

SECTION: 7, 60(5), 45 (1), 43(1) r/w 44 (1), 50(1), 66(1), 49(2) OF INSOLVENCY AND  
BANKRUPTCY CODE, 2016.

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**ORDER**

1. Mr. Aniruth Purusothaman, Ld. Counsel for the Applicant in IA present.  
Mr. S.M. Shettigar, Ld. Counsel for the R-5 in IA present.
2. Counsel for the Liquidator seeks one week's time to file IA detailing the issues chronologically.
3. List this matter on **23.04.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)